ORDER

The composition of Principal Bench from 19.3.2018 to 23.3.2018 to attend the matters listed before Hon’ble President Chief Justice Shri. M.M. Kumar and Shri S. K. Mohapatra, Member (Technical) shall be as under:

**Principal Bench at NCLT, New Delhi**
1. Chief Justice Shri. M.M. Kumar, President
2. Dr. Deepti Mukesh, Member (Judicial)

This is in partial modification of Order of even number dated 3.01.2018.

This issues with the approval of Hon’ble President, NCLT.

(S Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.